

centre of any satellite club established by the Company and approved by the Central Government in this behalf.

Bonus for Pilots trained.—A bonus of Rs. 250 for each member who qualifies for a Private Pilot's Licence ('A' Licence) and who actually takes out such licence, and a bonus of Rs. 500 for each member who completes a course of Pre-entry training for Civil Aviation Training Centre, Allahabad, and who actually takes out an 'A' Licence.

Hourly Bonus for Flying.—An hourly bonus for flying in respect of those members of the Company who are Indian nationals of not more than 28 years of age at the following rates, namely:—

(a) *Members undergoing Pre-entry training for admission to the CATC, Allahabad, on aircraft—*

Per hour

(i) in 65/100 H. P. class Rs. 20.

(with effect from

12th January 1950)

(ii) in 101/129 H. P. class Rs. 22.

(iii) in 130/185 H. P. class Rs. 25.

(b) *Other members not more than 28 years of age—*

(i) On aircraft in 65/100 H. P. class. Rs. 15.

(ii) On aircraft in 101/29 H. P. class. Rs. 18.

(iii) On aircraft in 130/185 H. P. class. Rs. 20.

JORHAT AERODROME

*320. SHRIMATI PUSHPALATA DAS: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether the aerodrome at Jorhat has been taken over by the Indian Air Force;

(b) if not, whether any date has been fixed for this transfer; and

(c) what arrangements will be available at this aerodrome for the servicing

of aircrafts belonging to the Indian Airlines Corporation after it has been taken over by the Air Force?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes. The aerodrome has been taken over by the Indian Air Force with effect from the 1st August 1953.

(b) Does not arise.

(c) The Indian Air Force have provided the necessary air-traffic control, tele-communication and refuelling facilities at this aerodrome and these facilities are being used by civil aircraft also.

TOURIST INFORMATION OFFICE FOR SHILLONG

*321. SHRIMATI PUSHPALATA DAS: Will the Minister for TRANSPORT be pleased to state whether Government propose to set up a tourist information office at Shillong?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): Not at present, Sir, but Government are making certain enquiries in the matter.

SUGAR FACTORIES IN BIHAR.

†*215. DR. P. C. MITRA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the number and location of sugar factories in Bihar; and

(b) the quantity of cane and gate-cane crushed by each of those factories during the years 1951-52 and 1952-53?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI): (a) and (b). A statement showing the required information is laid on the Table of the House. [See Appendix V, Annexure No. 77.]

†Postponed from 7th September 1953.